

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : IJM Concrete Products Pvt. Ltd.
Vs
P Dot G Constructions Pvt. Ltd.

MAIN PETITION NUMBER : CP/193/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/897(CHE)/2024 in MA/554/2019, IA/899(CHE)/2024 in MA/554/2019

COMMON ORDER

IA/897(CHE)/2024

Present: Shri. Ravi Rajagopalan, Ld. Counsel for the Applicant/SRA.

This application has been filed seeking the following reliefs:

- a. *Direct that the Sale Agreements enumerated in **Annexure-1** registered on the file of the Jt Sub-Registrar-II, Chengalpattu be and is hereby cancelled and that they shall no effect whatsoever;*
- b. *Direct the Jt Sub-Registrar-II, Chengalpattu to record the cancellation of the documents as enumerated in **Annexure-1**.*
- c. *Order that the claims if any emanating from the execution of the documents enlisted in **Annexure-1** stands extinguished without any recourse to the Corporate Debtor or Resolution Applicant.*

Applicant is directed to serve copy of the application on the Respondent and file AOS.

List the application for appearance / reply on **29.04.2024** with the other applications.

IA/899(CHE)/2024

Present: Shri. Ravi Rajagopalan, Ld. Counsel for the Applicant/SRA.

This application has been filed seeking cancellation of the sale agreements as detailed in the prayer clause and to direct the Sub Registrar to effect the cancellation.

Applicant is directed to serve copy of the application on the Respondent and file AOS.

List the application for appearance / reply on **29.04.2024** with the other applications.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs